

THE HIGH COURT OF KERALA

0074358

Kochi - 682 031
Dated - 14.08.2017

OFFICIAL MEMORANDUM

Sub: Filling up of various posts in Kerala Lok Ayukta, Thiruvananthapuram on deputation basis- Applications called for - Regarding

Ref: Letter No.3466/LA/A1/2016 dated 28.07.2017 received from the Registrar, Kerala Lok Ayukta, Thiruvananthapuram.

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are directed to forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions.

1. Applicants working in the same district will not be considered except on exceptional circumstances.
2. Detailed grounds for applying for deputation shall be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant with the corresponding bodies shall be furnished.
4. Those who were already on deputation for 5 or more years (excluding KELSA) need not apply unless there are exceptional grounds.
5. The District Judge/ Chief Judicial Magistrate shall furnish considered views as to whether the work of the court will be affected in the event of the deputation, how the resultant vacancy can be filled up and whether PSC ranked list is available in case of direct recruitment.

The applications shall be forwarded along with Biodata and Statement under Rule 144, Part 1, KSR, so as to reach this office on or before 30.08.2017.

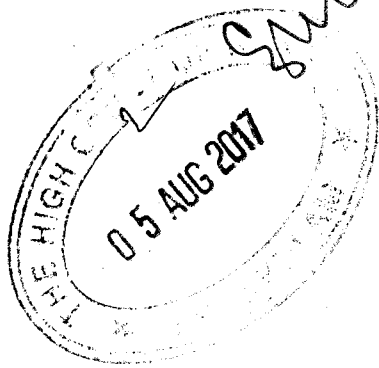
(By Order)

Sureshkumar D
Assistant Registrar
RKS

Encl: a/a

To

- All District Judges .
- All Chief Judicial Magistrates
- The IT Section , High Court (for publishing in High Court website)
- The File.



Received on
10.8.17



0070918

KERALA LOK AYUKTA

LEGISLATURE COMPLEX
VIKAS BHAVAN (P.O.)
THIRUVANANTHAPURAM-695 033

No. 3466/LA/A1/2016

Date:28 .07.2017

From

AMIR ALI
Registrar
Kerala Lok Ayukta

To

The Registrar (Subordinate Judiciary)
Hon'ble High Court of Kerala
Ernakulam

Sir,

Sub:- Kerala Lok Ayukta – Appointment to the post of Typist, Record Keeper,
Court keeper and Office Attendant on deputation basis – Applications –
Request – reg.

I am directed to request you to forward a panel of willing persons to be appointed as Typist (Scale of Pay 20000-45800), Record Keeper (Scale of Pay 17000-37500), Court Keeper (Scale of Pay 17000-37500), Office Attendant (Scale of Pay 16500-35700) in Kerala Lok Ayukta on deputation basis along with biodata, No Objection Certificate and Statement under Rule 144 Part I KSR so as to reach this office by 15/09/2017.

Yours faithfully

Registrar